

ITEM NO.24

REGISTRAR COURT. 1

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 2536/2024

MAMTA

Petitioner(s)

VERSUS

NAVEEN CHANDER

Respondent(s)

IA No. 215294/2024 - STAY APPLICATION

Date : 29-08-2025 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Sandeep Goyal, Adv.
Mr. Shalendra Kumar, Adv.
Mr. Rohit Kumar, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service report from the concerned Trial Court with
regard to service on the sole respondent is still awaited.

Let a D.O. letter be issued.

List again on 14.10.2025.

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SUJATA SINGH
Registrar